

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4419
TO BE ANSWERED ON 08.01.2019**

FUNDS FOR WELFARE SCHEMES

**4419. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of funds allocated/ granted under various schemes of the Ministry, especially Integrated Programme for Older Persons and Scheme of Prevention of Alcoholism and Substance Abuse to Karnataka during the last three years;
- (b) the details of funds released under various schemes to the State during the said period; and
- (c) the details of funds yet to be released to the State?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (c): This Ministry is implementing a Central Sector Scheme of 'Integrated Programme for Senior Citizens (IPSRc)' {previously known as Integrated Programme for Older Persons (IPOP)} under which grants in aid are given for running and maintenance of Senior Citizens Homes (Old Age Homes)/ Continuous Care Homes, Mobile Medicare Units etc to the Implementing Agencies (IAs) such as State Governments / Union Territory Administrations (through Registered Societies)/ Panchayati Raj Institutions (PRIs) / Local bodies; Non-Governmental (NGOs)/Voluntary Organizations.

The Ministry also implements a Central Sector Scheme of 'Assistance for prevention of Alcoholism and Substance (Drugs) Abuse (APASA)' under which financial assistance is provided to Non-Governmental Organisation (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for, inter alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA's).

Release of funds under the Schemes of IPSrC and APASA is a continuous process and both these Schemes are demand driven Schemes under which Implementing Agencies (IAs) like NGOs/ Voluntary Organisations, etc. apply online on e-Anudaan portal (<http://ngograntsje.gov.in/>) for grant in aid. Out of the total proposals applied by the IAs, those proposals which are forwarded to this Ministry by the respective State/ UT Governments, alongwith satisfactory Inspection Reports, are processed for release of grant in aid. Under the Schemes of IPSrC and APASA, grant in aid is not released to States/ UTs. Details of funds released under IPSrC and APASA during the last 3 years are at **Annexure-I**.

The position in respect of other Schemes of the Ministry is at **Annexure-II**.

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 4419 for 08.01.2019

Details of funds released to the Implementing Agencies of the State of Karnataka, during last 3 years

(Rupees in Lakhs)

S. No.	Name of the Scheme	2015-16	2016-17	2017-18
1	Integrated Programme for Senior Citizens (IPSrC)	386.18	280.62	382.63
2	Assistance for prevention of Alcoholism and Substance (Drugs) Abuse (APASA)	265.87	393.76	115.33

Annexure-II

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 4419 for 08.01.2019

Details of funds released during last 3 years under various Schemes of the Ministry of Social Justice and Empowerment, in respect of State of Karnataka.

(i) Under the Central Sector Scheme of Grant in Aid to Voluntary and other organizations working for welfare of Scheduled Castes Grant in aid is provided to the Voluntary Organisations to run Residential Schools/ Non Residential Schools and Hostels for Scheduled Castes students. There is no release of funds to any State/ UTs Governments under the Scheme. Details of funds released to NGOs in Karnataka during last 3 years:-

(Rupees in Lakhs)

Name of the Scheme	2015-16	2016-17	2017-18
Grant in Aid to Voluntary and other organizations working for welfare of Scheduled Castes	407.30	562.67	224.7

(ii) Under Centrally Sponsored Schemes viz. Post Matric Scholarship and Pre-Matric Scholarship for Scheduled Caste Students release of the Central Assistance is considered on the basis of the proposal received from the State Governments/ UTs and availability of funds. The arrear, if any pending, the same is considered in subsequent years. Details of Central Assistance released to Government of Karnataka under these Schemes during last 3 years are as below:-

(Rupees in Lakhs)

Name of the Scheme	2015-16	2016-17	2017-18
Post Matric Scholarship for SC Students	3840	3300	39546
Pre-Matric Scholarship for SC Students	00	5819	00

(iii) Details of funds released to the State of Karnataka in respect of similar Scholarship Schemes for Other Backward Class Students are also implemented by the Ministry viz. Post Matric Scholarship and Pre-Matric Scholarship for OBC Students are given below:-

(Rupees in Lakhs)

Name of the Scheme	2015-16	2016-17	2017-18
Post Matric Scholarship for OBC Students	4419	4615.67	5474.32
Pre-Matric Scholarship for OBC Students	1285	848.52	952

(iv) Under the Scheme namely Babu Jagjivan Ram Chhatrawas Yojana (BJRCY), which is being implemented across the country by the Ministry, the State Governments, Union Territory Administrations, and the Central & State Universities / Institutions are eligible for central assistance for fresh construction of hostel buildings, for expansion of the existing hostel facilities and for periodic repair and maintenance of the hostels constructed under this Scheme. No fund has been granted/ released to Karnataka under BJRCY during the last three years due to non-receipt of any complete proposal from the State. No complete proposal of the State is pending in the Ministry.

(v) The details of funds allocated/granted under the scheme of 'Free Coaching for SC and OBC Students' and 'Top Class Education for SC Students' during the last three years are given below:-

(Rupees in Lakhs)

Name of the Scheme	2015-16	2016-17	2017-18
Free Coaching for SC and OBC Students	682	150	1984
Top Class Education for SC Students	2977	2850	3394

Funds are not released under the aforesaid schemes to the State.

(vi) There is a scheme namely Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP) for welfare of Scheduled Castes. SCA to SCSP is a Central Scheme under which 100% grant is given to the States/ UTs as an additive to their Scheduled Castes Sub-Plan for income generating activities, infrastructure development and skill training. The details of funds allocated / released to Government of Karnataka during 2015-16 to 2017-18 under scheme SCA to SCSP is as follows:-

(Rupees in Lakhs)

Name of the Scheme	2015-16	2016-17	2017-18
Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP)	9086.84	3197.29	8189

(vii) Department of Empowerment of Persons with Disabilities under the Ministry of Social Justice and Empowerment implements the Assistance to Disabled Persons for Purchase/ Fitting of Aids and Appliances (ADIP) Scheme, under which aids and assistive devices are distributed to eligible Divyangjan throughout the country including Karnataka for their physical, social, psychological and economic empowerment. Details of funds utilized under the Scheme in Karnataka during last 3 years are as under:-

(Rupees in Lakhs)

Name of the Scheme	2015-16	2016-17	2017-18
Assistance to Disabled Persons for Purchase/ Fitting of Aids and Appliances (ADIP) Scheme	676.98	453.60	353.50

Grant in aid is released to the proposals, which are complete in all respects. The nature of grant under ADIP Scheme is non-recurring and therefore, the proposals wherein grant in aid could not be released in a financial year, they are not considered during the following financial year (s).

(viii) The Department of Empowerment of Persons with Disabilities also implements an umbrella scheme namely Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA) which has a component for Skill Development for PwDs. Under this component, the Department launched the National Action Plan (NAP) for Skill Development of Person with Disabilities (PwDs) in March, 2015. The scheme took off from 2016-17 as initial year (2015-16) was dedicated towards empanelment of training partners. Under NAP, funds are disbursed directly to the Empanelled Training Partners (ETPs) for skill development of PwDs and there is no state wise allocation of funds. Details of funds released to 1 ETP based in State of Karnataka under NAP under SIPDA (from 2016-17 onwards) are as under:-

(Rupees in Lakhs)

Name of the Scheme	2015-16	2016-17	2017-18
Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA)	--	14.31	00

Name of the Scheme	2015-16	2016-17	2017-18
Special Central Assistance to Scheduled Castes (SCA to SCs)	908.84	3197.30	3159